

**BEFORE THE NATIONAL GREEN TRIBUNAL
AT PRINCIPAL BENCH, NEW DELHI**

OA No. 34 of 2025

Sunil Sharma

....Applicant

Versus

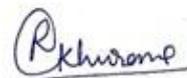
State of Haryana & Ors.

....Respondent

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Dated: 29.05.2025
Delhi



Filed by

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**BEFORE THE NATIONAL GREEN TRIBUNAL
AT PRINCIPAL BENCH, NEW DELHI**

OA No. 34 of 2025

Sunil Sharma

....Applicant

Versus

State of Haryana & Ors.

....Respondent

**STATUS REPORT BY WAY OF AFFIDAVIT OF
DHIRENDRA KHADGATA, COMMISSIONER,
MUNICIPAL CORPORATION, FARIDABAD, ON
BEHALF OF CHIEF SECRETARY, GOVERNMENT OF
HARYANA**

MOST RESPECTFULLY SHOWETH:

I, Dharendra khadgata, IAS, Commissioner, Municipal Corporation, Faridabad, do hereby solemnly affirm and declare as under:

1. That this Hon'ble Tribunal after considering report submitted by Joint Committee passed order dated 15.04.2025. The relevant portion of order dated 15.04.2025 is reproduced below:-



"40. In view of the number of such instances of construction of religious structures on public land/public park etc., illegally, the Chief Secretary, Government of Haryana is directed to issue appropriate instructions for creating public awareness against construction of such illegal religious structures on public land/public park etc., by way of publication of advertisements in National/Local News Papers and other means apprising the members of public about directions given by Hon'ble Supreme Court prohibiting raising of religious structures on public land/public park etc., such religious structures being liable to

[Handwritten signature]

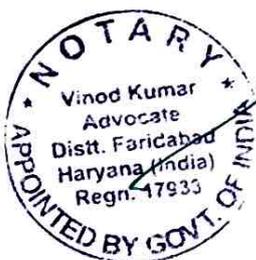
be demolished and the violators being liable to appropriate penal action including initiating of contempt of court proceedings against them for contempt of orders passed by Hon'ble Supreme Court.

41. The Chief Secretary, Government of Haryana is also directed to file compliance report in this regard, personally or through duly authorized officer, at least one day before the next date of hearing fixed."

2. That present status report is being filed by the deponent who has been authorised to file the same on behalf of the Chief Secretary, Government of Haryana, in the aforesaid official capacity.
3. That in compliance with the order dated 15.04.2025 publication in National Newspaper namely "The Indian express and Dainik Jagran" has been published on 29.05.2025 for creating public awareness against construction of illegal religious structures on public land / public parks etc. Copy of publication dated 29.05.2025 in "The Tribune" is enclosed herewith as **Annexure-R/1 and R/2** respectively.
4. That similar instructions have been published on behalf of MCF also in National Newspaper namely "Dainik Jagran" on 25.05.2025 for creating public awareness against construction of illegal religious structures on public land / public parks etc. Copy of publication dated 15.05.2025 in "Dainik Jagran" has already been placed alongwith compliance report dated 25.05.2025 filed on behalf of Deponent.

The status report is being submitted for consideration of this Hon'ble Tribunal. The answering Corporation shall abide by further directions passed by this Hon'ble Court.

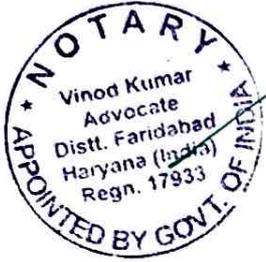

 Deponent



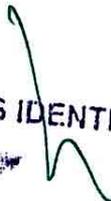
VERIFICATION

Verified at Faridabad on 29th day May, 2025 that the contents of above affidavit are true and correct to my knowledge and on the basis of information derived from the official record which I believe to be true and no material fact has been concealed therein.


Deponent



I know the Deponent and He/She
Signed Print. His./Her Thumb
Impression in My Presence


ATTESTED AS IDENTIFIED

Notary Faridabad (Haryana)

29 MAY 2025

WWW.INDIANEXPRESS.COM

THE INDIAN EXPRESS, THURSDAY, MAY 29, 2025

NORTH WESTERN RAILWAY**E- TENDER NOTICE**

Dy.CMM / NWR/ Ajmer, acting for and Behalf of the President of India invites E-Tender against tender No. 42255358 dt. 27.05.25. Closing dt: 23.06.2025 at 14.25 Hrs. Bidders will be able to submit their Original/ Revised bids up to closing date and time only. Manual offers are not allowed against this tender and any such manual offers received shall be ignored. 1. Description of work: LONG BLOCK FOR GREAVES MAKE DIESEL ENGINE CPCB-II 2. Quantity: 18. Nos. 3. Date & Time for submission of Tender: Submission of E-Tender up to 23.06.25 at 14.25 Hrs. 4. Website particular: www.iraps.gov.in

621-AJ/25

Follow us on     NWRRailways **NORTH WESTERN RAILWAY****E-TENDER NOTICE**

E-Tender Notice No 49 to 52-25-26 Divl. Rly. Manager, N.W.Rly. Bikaner for and on behalf of President of India invites open E-Tender for the following works up to 15.00 hours on 18.06.2025 as below:- Tender No.: 49 Name of Work with its Location: Provision of 110KL capacity OH tank at Kosli alongwith allied pipeline work, UG tank at MHRG, development of park at CKD, KSI and gym at MHRG. BNW. CKD and KSI colony under ADEN / Bhiwani. Approx. Cost of Work: Rs. 8319458.43 Earnest money Rs.: Rs. 126400.00 Tender No.: 50 Name of Work with its Location: Provision of community hall with indoor games facility at Bhiwani under ADEN / Bhiwani. Approx. Cost of Work: Rs. 31787617.18 Earnest money Rs.: Rs. 308900.00 Tender No.: 51 Name of Work with its Location: Provision of community hall with indoor badminton court facility at Hisar under ADEN/Sirsa. Approx. Cost of Work: Rs. 31787617.18 Earnest money Rs.: Rs. 308900.00 Tender No.: 52 Name of Work with its Location: Soft Upgradation of Kalanwali Station of Bikaner Division under Amrit Bharat Station Scheme under ADEN/SSA. Approx. Cost of Work: Rs. 83064056.16 Earnest money Rs.: Rs. 665300.00 Note:- Other term & condition will be shown on N. W. Rly. website www.iraps.gov.in

625-AJ/25

Follow us on     NWRRailways **OFFICE OF ADDITIONAL DISTRICT PROJECT OFFICER SAMGRA SIKSHA RAJSAMAND (RAJ.)**

Room No. 303, 305 Second Floor, Collectrate Campus Rajsamand
Email : rajsmsa.rajsamand@gmail.com, adpcrajsamand@rajasthan.gov.in

S.No. :- SMSA/RAJSAMAND/DMFT/Tender/2025-26/173 Date :- 16/05/2025

NOTICE INVITING e-BID (NIB 01/2025-26)

E-bids are invited for integrated skill development, career guidance, and entrepreneurship training into 81 Government/Aided schools across Rajsamand (Rajasthan) up to 6 PM of dated 05.06.2025 other Detail may be seen in bidding document at state public procurement portal website www.sppp.rajasthan.gov.in or website www.eproc.rajasthan.gov.in.

Estimated Cost : 800 Lac

NIB Code : RSE2526A0096, UBN No. : RSE2526SLOB00121

Raj.Samwad/C/25/3198

Add. District Projec Co-Ordinator

**Municipal Corporation, Faridabad**

B.K. Chowk N.I.T. Faridabad -121001, Haryana-India
Tel.: 0129-2411649, 2411664, 2415549

**"सार्वजनिक सूचना"**

सर्वसाधारण को सूचित किया जाता है कि माननीय सर्वोच्च न्यायालय ने भारत संघ बनाम गुजरात राज्य एवं अन्य के रूप में विशेष अपील (सी) संख्या 8519/2006 में पारित दिनांक 29-09-2009 के आदेश के तहत निर्देश दिया कि उस तिथि के बाद सार्वजनिक सड़कों, सार्वजनिक पार्कों या सार्वजनिक स्थानों आदि पर मन्दिर, चर्च, मस्जिद या गुरुद्वारा आदि के नाम पर कोई अनाधिकृत निर्माण नहीं किया जाएगा या अनुमति नहीं दी जाएगी और प्रारंभिक रूप से रिपोर्ट मांगने और कार्यान्वयन की निगरानी के बाद दिनांक 31-01-2018 के आदेश के तहत मामलों को प्रभावी तरीके से अपने आदेशों के कार्यान्वयन को सुनिश्चित करने के लिए संबंधित उच्च न्यायालय को भेज दिया है।

उच्च आदेशों के पालन में सरकारी भूमि, ग्रीन बेल्ट, सरकारी पार्क, सड़क, फुटपाथ इत्यादि पर बने अवैध धार्मिक संस्थान स्ट्रक्चर, भवन आदि को तुरंत प्रभाव से हटा लें अन्यथा संबंधित सक्षम प्राधिकारी द्वारा कानूनी कार्रवाई करते हुए उपरोक्त भावनों को तोड़-फोड़ कर हटा दिया जाएगा, जिसमें होने वाले हर्जा खर्चा के लिए उपरोक्त संस्थानों को चलाने वाले अनुयायी स्वयं जिम्मेवार होंगे। इसके अतिरिक्त संबंधित के विरुद्ध दंडात्मक एवं न्यायालय के आदेश की अवमानना की कार्रवाई भी अमल में लाई जाएगी।

No. 35198/HRY

मुख्य सचिव, हरियाणा सरकार

**BHARATIYA RESERVE BANK NOTE MUDRAN (P) LIMITED**

(Wholly owned subsidiary of Reserve Bank of India)

P.O. : RBNML, Salboni - 721132, Paschim Medinipur, West Bengal
Phone No. : 03227-280176 / 280317; Fax No. : 03227-280744 / 280222

OPEN TENDER ENQUIRY (OTE)/NATIONAL COMPETITIVE BIDDING (NCB)

Bids are invited under Two-Part bidding system for the following e-Tenders through MSTC Portal :-

1. CONSTRUCTION OF SCHOOL BUILDING IN FIVE VILLAGES IN PASCHIM MEDINIPUR DISTRICT; MSTC EVENT NO. BRBNMPL/SALBONI PRESS/ADMINISTRATION/1/25-26/ET/8 [CONSTRUCTION OF SCHOOL BUILDING]; BRBNMPL TENDER NO. 001/SAL/CSR/2025-26; [ESTIMATED COST - ₹148.85 LAKH]
2. CONSTRUCTION OF MID-DAY MEAL HALL IN FIVE VILLAGE SCHOOLS; MSTC EVENT NO. BRBNMPL/SALBONI PRESS/ADMINISTRATION/2/25-26/ET/9 [CONSTRUCTION MID-DAY MEAL HALLS]; BRBNMPL TENDER NO. 002/SAL/CSR/2025-26; [ESTIMATED COST - ₹94.55 LAKH]

Last date of tender submission - 01.07.2025 by 11:00 Hrs. For downloading tender documents and other details, kindly visit website www.mstcecommerce.com. Tender details are also available at our website www.brbnmpl.co.in. Further extension or amendment/s, if any, shall be uploaded on the above websites.

Senior General Manager

हरियाणा जागरण

www.jagran.com

ए नहीं हो की भर्ती इच्छुक स्टाफ का नाम

आइएमटी में शुगर मिल के कर्मचारी से लूट का प्रयास, मारे पांच चाकू रोहतक : भाली शुगर मिल के कर्मचारी जोगिंदर सिंह कुथवार की रात साढ़े 11 बजे बाइक सवार दो बदमाशों ने लूटपाट का प्रयास किया। विरोध करने पर आरोपितों ने चाकू से जोगिंदर के पेट में चार और एक वार हथ पर किया। वह किसी तरह से आरोपितों से बचाव करते हुए खेतों की तरफ दौड़ा और करीब तीन एकड़ दूर खेतों में टिपकर जान कवाई। इसके बाद आइएमटी की तरफ आकर फैक्ट्री के कर्मचारियों ने पुलिस व स्वजन को सूचना दी। गांव बलियान निवासी जोगिंदर सिंह भाली शुगर मिल में कार्यरत है। कुथवार को उनकी नाइट ड्यूटी थी।

फ की कमी : इस समय प्रदेश ज, कर्नाल मेडिकल कालेज, गलेज चल रहे हैं। इन पांचों कालेजों की कमी है। बड़े लंबे समय के बाद अस्थायी तौर पर निदेशक लगाए जाते हैं स्टाफ की कमी है तो यहां पर के कालेजों में तैनात स्टाफ दूसरे

घरों में है। क्योंकि सरकारी भर्ती प्रक्रिया काफी लंबी है, इसलिए प्राग ने फिरोजपुर पहले से चल पांच सरकारी मेडिकल कालेजों में तैनात स्टाफ से ही इन कालेजों में चलाने का फैसला लिया है। प्राग ने शुरुआत में इन दोनों कालेजों में डेप्युटेशन पर जाने के लिए मेडिकल सुपरिंटेंडेंट, सरपलसक्टर के साथ साथ डेप्युटेशन पर जाने वाले इच्छुक स्टाफ के नाम में हैं।

कैथल
रप सशक्त दिनांक 09.06.2025 को प्रातः परिचर में "जंजा है, जहा है" के आधार त्वाहरी के कार्यालय में निरीक्षण की/देखी ति राशि जमा करानी होगी। अन्य नियम व

हस्ता/-
क्षेत्रीय निदेशक

हस्ता/-
आयुक्त महात्मा गांधी नरेगा,
ग्रामीण विकास विभाग हरियाणा,

J.C. BOSE UNIVERSITY OF SCIENCE AND TECHNOLOGY, YMCA, FARIDABAD (HARYANA)
A State Government University (Accredited 'A' Grade by NAAC)

Adv. No. JCBUST/CCSD/2025/01-02

RECRUITMENT NOTICE

Applications on prescribed form are invited from the eligible candidates for filling up the following contractual posts purely on temporary basis in Community College of Skill Development: Assistant Professor (Electrical Engineering), Assistant Professor (English), Junior Computer Programmer, Trainer IT Skills and Office Associates.

The detailed advertisement, eligibility criteria, application fee, Remuneration, application form and important instructions are available on the University website: www.jcboseust.ac.in.

Note: Selected Candidates will have to join immediately.

PRDH-1311/11/44/2025/35182/C/67/6 PRINCIPAL, CCSD
MATHURA ROAD, SECTOR-8, FARIDABAD-121006, HARYANA (INDIA)

ग्रामीण विकास विभाग, हरियाणा

महात्मा गांधी नरेगा के तहत ग्रामीण विकास मंत्रालय के केंद्रीय रोजगार गारंटी परिषद (CEGC) के गैर-सरकारी सदस्यों के रूप में इच्छुक और योग्य उम्मीदवारों से आवेदन आमंत्रित किए जाते हैं।

आवश्यक विशेषज्ञता के बारे में विवरण ग्रामीण विकास मंत्रालय, भारत सरकार द्वारा जारी राष्ट्रीय ग्रामीण रोजगार गारंटी (केंद्रीय परिषद) नियम, 2006 की धारा 3 (ई) के तहत दिनांक 18.01.2024 के निर्देश में उपलब्ध हैं। निर्धारित आवेदन प्रारूप और इस विज्ञापन के बारे में अधिक जानकारी के साइट: <http://haryanarural.gov.in> पर उपलब्ध है। आवेदन जमा करने की अंतिम तिथि इस नोटिस के प्रकाशन की तारीख से 15 दिनों के भीतर है। आवेदन सीधे ग्रामीण विकास विभाग, हरियाणा, 30 ब्रे बिल्डिंग, तीसरी मंजिल, सेक्टर -17 सी, चंडीगढ़ के कार्यालय में पंजीकृत डाक / स्पीड पोस्ट के माध्यम से जमा किए जाने चाहिए। विभाग परामर्श में किसी भी नुकसान के लिए जिम्मेदार नहीं होगा। वैकल्पिक रूप से, आवेदन अपना विभिन्न भरा हुआ, हस्ताक्षरित और स्कैन किया हुआ आवेदन ई-मेल के माध्यम से ard@bry.nic.in पर भी जमा कर सकते हैं। यदि ईमेल स्पैम या जंक फोल्डर में खो जाता है तो विभाग जिम्मेदार नहीं होगा।

हस्ता/-
आयुक्त महात्मा गांधी नरेगा,
ग्रामीण विकास विभाग हरियाणा,

PRDH-1096/11/31/2025/35166/6/6

MUNICIPAL CORPORATION, FARIDABAD
B.K. Chowk H.J.T. Faridabad - 121001, Haryana India
Tel. : 0129 2111619, 2111664, 211554

"सार्वजनिक सूचना"

सर्व साधारण को सूचित किया जाता है कि माननीय सर्वोच्च न्यायालय ने भारत संघ बनाम गुजरात राज्य एवं अन्य के रूप में विशेष अपील (सी) संख्या 8519/2006 में पारित दिनांक 29.09.2009 के आदेश के तहत निर्देश दिया कि उस तिथि के बाद सार्वजनिक सड़कों, सार्वजनिक पार्कों या सार्वजनिक स्थानों आदि पर मंदिर, चर्च, मस्जिद या गुरुद्वारा आदि के नाम पर कोई अनाधिकृत निर्माण नहीं किया जाएगा या अनुमति नहीं दी जाएगी और प्रारंभिक रूप से रिपोर्ट मांगने और कार्यान्वयन की निगरानी के बाद दिनांक 31.01.2018 के आदेश के तहत मामलों को प्रभावी तरीके से अपने आदेशों के कार्यान्वयन को सुनिश्चित करने के लिए संबंधित उच्च न्यायालय को भेज दिया है।

उच्च आदेशों के पालन में सरकारी भूमि, ग्रीन बेल्ट, सरकारी पार्क, सड़क, फुटपाथ इत्यादि पर बने अवैध संस्थान स्ट्रक्चर, भवन आदि को तुरंत प्रभाव से हटा ले अन्यथा संबंधित सक्षम प्राधिकारी द्वारा कानूनी कार्रवाई करते हुए उपरोक्त भवनों को तोड़-फोड़ कर हटा दिया जाएगा, जिसमें होने वाले हर्जा खर्च के लिए उपरोक्त संस्थानों को चलाने वाले अनुयायी स्वयं जिम्मेदार होंगे। इसके अतिरिक्त संबंधित के विरुद्ध दंडात्मक एवं न्यायालय के आदेश की अवमानना की कार्रवाई भी अमल में लाई जाएगी।

मुख्य सचिव,
हरियाणा सरकार

PRDH-1078/11/705/2025/35198/C/67/6

कार्यालय पुलिस अधीक्षक, रोहतक

अभियोग संख्या 126 दिनांक 25.05.2025 धारा 281,106 (1) बी.एन.ए. 2023
बाना पुरानी सब्जी मंडी, रोहतक

अदमशिनारख्त नाश की पहचान बारे

नाम - नामालूम
पिता/पति - नामालूम
पत्न - नामालूम
उम्र - 45-50 वर्ष
कट - 5 फुट 6 इंच।
हुलिया - रंग गेहूँ आ, गोल चेहरा, सफेद ब काली दाढ़ी।
पहनावा - सफेद ब हरे रंग की धारीदार श, ब शर्ट के नीचे सफेद रंग की बलियान, स्लेटी रंग की लोवर जिन्सा पर सफेद रंग के अक्षरों में आरडी लिखा हुआ है।
दिनांक 25.05.25 को समय करीब गेपबर 01 00 बजे च नमपना नामनय नाश गोबराना गोल चक्कर से करीब 200 मीटर

